

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

CP/210(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: NIRMAN TRANSFORMERS PRIVATE LIMITED

Section 66 of the Companies Act, 2013

ORDER

1. Mr. Ajit Singh Tawar, Advocate appeared for the Petitioner.
2. Mr. Turshar Wagh, Authorised representative of ROC present.
3. Authorised representative of ROC submits that reply has not yet been served. However, Counsel for the Company submits that reply has been served. He is directed to serve again to the Authorised Representative of the ROC so that they can file their final comments.
4. List this matter on **03.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna